HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conferencing)

CSA No. 01/2013

Omkar Singh and anr

.....Appellant(s)

Through: Mr. G. S. Thakur, Advocate.

(On video conference/Voice Call from residence)

Vs.

Rajinder Singh

.....Respondent(s)

Through: Mr. P. S. Bhardwaj, Advocate.

(On video conference/Voice Call from residence)

CORAM: HON'BLE MR. JUSTICE SANJEEV KUMAR

ORDER

At the joint request of learned counsel for the parties, list on 05.06.2020.

(Sanjeev Kumar) Judge

Jammu,26.05.2020
Anil Raina, Addl Registrar/Secy